

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-503
IB-14/ND/2024

IN THE MATTER OF:

Dr. Firdosh Rohintan Mahuwalla

.....Applicant

Vs.

Cellugen Biotech Private Limited

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 07.06.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Aastha Mathur, Adv.

For the Respondent : Mr. Abhinav Hansaria, Adv.

ORDER

Heard the submissions made by Ld. Counsel on behalf of the Financial Creditor and Ld. Counsel on behalf of the Corporate Debtor. Both the sides may file their written submissions not more than 3 pages along with judicial decisions, if any. List the matter on **18.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)